

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(23)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 26/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/90/2017
NAME OF THE PETITIONER(S) : MEDICI HOLDINGS LTD
NAME OF THE RESPONDENT(S) : PHOTON INFOTECH PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

HARSHINI J
RAJ JHABAKH

Counsel for Applicant

[Signature]

Pawan Jhabhak
Sai Vihar

Counsel for
R1 to R5

[Signature]

K. Moorthy

Counsel for R-6 to R8

[Signature]

ORDER

Counsel for petitioner present. Counsel for R1 to R5 and counsel for R6 to R8 are present. Both the parties filed written submissions. Order is reserved.

[Signature]
K Anantha Padmanabha Swamy
Member (Judicial)

bc